

**Koraput-Rayagada Railway Line**

6297. SHRI K. PRADHANI:  
SHRI GOPI NATH GAJAPATI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether work for construction of Koraput-Rayagada railway line in Orissa has been started;

(b) if so, the progress made so far and the expenditure incurred thereon;

(c) whether there has been escalation in cost of the project;

(d) if so, the details thereof; and

(e) the target fixed for its completion?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) Overall physical progress upto March, 1990 is 60% and the expenditure is Rs. 238 crores.

(c) and (d). The original estimated cost of the project was Rs. 112.10 crores. Now it is anticipated to go upto Rs. 322 crores.

(e) The target date of completion is March, 1991.

**Train Service Between Thiruthurai Poondi and Vedaranyam (S.E.)**

6298. SHRI M. SELVARASU: Will the Minister of RAILWAYS be pleased to state:

(a) whether the passenger train service on the metre gauge line between Thiruthurai Poondi and Vedaranyam station in Southern Railway has been stopped;

(b) whether representations have been received for restoration of this train service; and

(c) if so, the action taken/proposed to be taken in this regard?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Yes, Sir.

(c) Restoration of passenger train services not considered commercially justified due to extremely poor traffic.

**Separate Corporation for Metropolitan Suburban Railways System**

6299. SHRI A.R. ANTULAY: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government propose to create a separate corporation for suburban railway for the four metropolitan cities; and

(b) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) Does not arise.

**Finances for Power Projects During Eighth Plan**

6300. SHRI BRIJ BHUSHAN TIWARI: Will the Minister of ENERGY be pleased to state the new power projects for which resources are likely to be mobilised from within the country and the projects for which foreign assistance is proposed to be tapped during the Eight Plan Period?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): The Eight Plan is yet to be finalised and the details of new power projects to be taken up and outlays for the

power programme would be known only after its finalisation.

#### Supply of LPG in Tamil Nadu

6301. SHRI P.R.S. VENKATESAN:  
DR. LAXMINARAYAN PAN-  
DEYA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the supply of LPG in Tamil Nadu, particularly in South Arcot district is adequate to meet the requirement of the consumers;

(b) if not, the remedial steps being taken in this regard; and

(c) the names of the agencies entrusted with the responsibility of supplying LPG in the South Arcot district.

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) Yes, Sir.

(b) Does not arise.

(c) The following LPG distributors are operating in South Arcot district: .

1. M/s. Raj Gas Agency, Cuddalore.
2. M/s Annalakshmi Gas Agency, Portonovo.
3. M/s Devi Gas Service, Cuddalore
4. M/s Sri Meenakshi Gas Service, Cuddalore.
5. M/s. Cosaka Gas Service, Neyveli.
6. M/s Uma Gas Service, Neyveli.
7. M/s. Chinthanam Gas Service,

Tindivanam.

8. M/s Vijay Gas Service, Villipuram.
9. M/s Jaycee Gas Agency, Vridhachalam.
10. M/s Shivshakti Gas Service, Kallakurichi.
11. M/s Madhu Gas Service, Tirukoilur.
12. M/s Radha Gas Service, Panruti.
13. Imayam Gas Service, Villipuram.

[Translation]

#### Financial Assistance to U.P. Khadi and Village Industries

6302. SHRI MANDHATA SINGH: Will the Minister of INDUSTRY be pleased to state:

(a) the details of financial assistance provided to the Uttar Pradesh Khadi and Village Industries Board during the last three years;

(b) whether the aid given for various schemes has been properly utilised; and

(c) if not, the details thereof and the action taken in the matter?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The details of financial assistance provided and availed by the Uttar Pradesh Khadi and Village Industries Board during the last three years are given in the statement below.

(b) and (c). The utilisation certificates for the following amounts have been received by the Khadi and Village Industries Commission.